

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.4381/2015

This is the 2ND day of December, 2015

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Shri B.K. Sinha, Member (A)**

Shri S.L. Meena,
S/o Shri Devi Lal Meena
R/o 273, Neelkanth Apartment,
New Delhi. .. Applicant

(By Advocate: Mr. Rajeev Sharma)

Versus

1. The Commissioner,
North Delhi Municipal Corporation,
Dr. S.P.Mukherjee Civic Centre, 4th Floor,
J.L.Marg, New Delhi.
2. The Commissioner,
South Delhi Municipal Corporation,
Dr. S.P.Mukherjee Civic Centre, 9th Floor,
J.L.Marg, New Delhi.
3. The Additional Commissioner(Estt.)
North Delhi Municipal Corporation,
Central Establishment Department,
Dr. S.P.Mukherjee Civic Centre, 5th Floor,
J.L.Marg, New Delhi.
4. Director (Personnel)
North Delhi Municipal Corporation,
Dr. S.P.Mukherjee Civic Centre, 13th Floor,
J.L.Marg, New Delhi.

..... Respondents

ORDER (ORAL)

By Shri V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicant.

2. When this matter was taken up, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present OA with a liberty to file a fresh O.A., if necessary, in accordance with law.
3. Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

(Dr. B.K. Sinha)
Member(A)

(V. Ajay Kumar)
Member(J)

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